



# The Orissa Gazette

PUBLISHED BY AUTHORITY.

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No. 2. CUTTACK, FRIDAY, JANUARY 9, 1942.

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 *Separate paging is given to this Part, in order that it may be filed as a separate compilation.*

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## PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

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### FINANCE DEPARTMENT.

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#### NOTIFICATION.

*The 7th January 1942.*

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No. 94-F.—In exercise of the powers conferred by clause (b) of sub-section (2) of section 241 of the Government of India Act, 1935, the Governor of Orissa is pleased to direct that the following amendment shall be made to the Orissa Service Code, 1939, namely :—

#### AMENDMENT.

In Appendix I of the said Code against item No. 16 the following shall be inserted in columns 4 and 5 after entry No. 6 in column 4 and the entry opposite thereto in column 5 :—

7 Subdivisional Officers, Revenue Divisional Officers, Tahsildars and Deputy Tahsildars under the District Officers.

Ditto.

By order of the Governor,  
P. T. MANSFIELD,  
*Chief Secretary to Government.*

## REVENUE DEPARTMENT.

## NOTIFICATIONS.

The 7th January 1942.

**No. 47—La-136/41-R.**—Whereas it appears to the Government of Orissa that land is likely to be required to be taken by Government at the expense of the District Board, Sambalpur, for public purpose, viz., for a demonstration farm for Kamgaon Middle English School, in the village of Kamgaon, tahsil Bargarh zila Sambalpur, it is hereby notified that for the above purpose a piece of land measuring, more or less, 1.02 acres consisting plot Nos. 687/1(0-01), 687/2(0-01), 691(0-02), 692(0-02), 693/3(0-01), 693/4(0-19), 694/1(0-76), bounded on—

North—By plot Nos. 687, 694 and 693/1,

South—By plot Nos. 1787, 694 2, 693/2 and 693/1,

East—By plot No. 693/1,

West—By plot Nos. 657, 687/3 and 687/4,

is likely to be required within the aforesaid village of Kamgaon.

The notification is made, under the provisions of section 4 of Act I of 1894, to all whom it may concern.

Plan of the lands under acquisition may be inspected in the office of the Deputy Commissioner, Sambalpur. Objections to the acquisition, if any, filed under section 5(A) of the Land Acquisition Act by any person interested within the meaning of that section on or before the 10th February 1942 before the Deputy Commissioner, Sambalpur, will be considered.

The 17th December 1941.

**No. 3713—La-134.R** —DECLARATION.—Under section 6 of the Land Acquisition Act, the Governor of Orissa hereby declares that the land specified below and measuring acre 0.81, be the same a little more or less, is needed for a public purpose, to wit, for constructing nurse's quarters and under sections 3 and 7 of the same Act, the Sub-Collector, Berhampur, is appointed to perform the functions of a Collector under the Act and directed to take order for the acquisition of the said land. Under sub section (1) of section 17 of the Act, the Governor further directs that the possession of the said land may be taken on the expiry of 15 days from the date of the publication of the notice mentioned in section 9 (1) of the Act. A plan of the land is kept in the office of the Sub-Collector, Berhampur, and may be inspected at any time during office hours.

## SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, inam or poramboke, with survey or palmash number.	Name of owner or occupier.	Boundaries of the land required to be taken up—				Extent to be taken up.
					North.	East.	South.	West.	
1	2	3	4	5	6	7	8	9	10
Genjam.	Berhampur.	Bhapur.	Enfranchised inam dry, S. No. 394/1 part.	Sri Sri Jopal Swamy represented by Managing trustees—  (1) Ranuri Jogannadha Rao.  (2) Digambar Rath.  (3) Bonamali Patnaik.	Part of S. No. 394/1.	Part of S. No. $\frac{394}{1}$ .	Part of S. No. $\frac{394}{1}$ .	Part of S. No. $\frac{400}{12-A}$ .	A. C. 0.81

By order of the Governor,

R. P. WARD,

Secretary to Government.

**HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.**

**NOTIFICATIONS.**

*The 7th January 1942.*

**No. 62-L.S.-G.**—In exercise of the powers conferred by sub-section (1) of section 11 of the Madras Motor Vehicles Taxation Act, 1931 (Madras Act III of 1931), the Governor of Orissa is pleased to make an exemption, with effect from 1st January 1942, in regard to the tax payable under the said Act in respect of the motor vehicles owned by the Police Department of the Government of Orissa.

*The 7th January 1942.*

**No. 64-L.S.-G.**—In exercise of the powers conferred by section 14 of the Bihar and Orissa Motor Vehicles Taxation Act, 1930 (Bihar and Orissa Act II of 1930), the Governor of Orissa is pleased to make the following amendment to the Bihar and Orissa Motor Vehicles Taxation Rules, 1930, published with the notification of the Government of Bihar and Orissa in the Health and Local Self-Government Department No. 12432-L.S.-G., dated the 6th December 1930, as subsequently amended, in their application to the Province of Orissa :—

**AMENDMENT.**

In rule 8 of the said Rules—

(1) after clause (c) of the second proviso to sub-rule (2), the following shall be inserted, namely :—

“(d) Motor buses owned by the Police Department”,

(2) the clauses (d) and (e) shall be relettered as clauses (e) and (f) respectively.

*The 7th January 1942.*

**No. 66-L.S.-G.**—In exercise of the powers conferred by sub-section (1) of section 96 of the Bihar and Orissa Village Administration Act, 1922 (Bihar and Orissa Act III of 1922), the Governor of Orissa is pleased to make the following rule :—

“If any person employed by a Union Board is elected to be a member of, or is directly or indirectly engaged in the canvassing for votes or otherwise in assisting in the election of any candidate to, the District Board constituted under the Bihar and Orissa Local Self-Government Act, 1885 (Bengal Act III of 1885), or the Provincial or the Central Legislatures constituted under the Government

of India Act, 1935, otherwise than by giving his own vote, he shall thereby become disqualified to continue to be so employed.”

*The 7th January 1942.*

**No. 68-L.S.-G.**—In exercise of the powers conferred by sub-section (1) of section 194 of the Sambalpur Local Self-Government Act, 1939 (Orissa Act VI of 1939), the Governor of Orissa is pleased to make the following rule :—

“If any person employed by a Union Board is elected to be a member of, or is directly or indirectly engaged in the canvassing for votes or otherwise in assisting in the election of any candidate to, the District Board of Sambalpur constituted under the Sambalpur Local Self-Government Act, 1939 (Orissa Act VI of 1939), or the Provincial or the Central Legislatures constituted under the Government of India Act, 1935, otherwise than by giving his own vote, he shall thereby become disqualified to continue to be so employed.”

*The 7th January 1942.*

**No. 70-L.S.-G.**—In exercise of the powers conferred by clauses (a) and (b) of sub-section (2) of section 96 of the Bihar and Orissa Village Administration Act, 1922 (Bihar and Orissa Act III of 1922), the Governor of Orissa is pleased to make the following amendment to the Union Board and Panchayat Elections Rules published with the notification of the Government of Bihar and Orissa in the Local Self-Government Department, No. 2177-L.S.-G., dated the 19th February 1923, in their application to the Province of Orissa :—

**AMENDMENT.**

In the said Rules, after rule 27 the following shall be inserted, namely :—

“27-A. No person in the employment or pay of a Union Board shall be eligible for election or shall directly or indirectly engage in canvassing for votes, or otherwise assist in the election of any candidate otherwise than by giving his vote. Any breach of this rule shall render the person liable to dismissal.”

By order of the Governor,

S. DAS,

*Secretary to Government.*

## DEVELOPMENT DEPARTMENT.

## NOTIFICATION.

*The 7th January 1942.*

**No. 43 D.**—In exercise of the powers conferred by sub-section (1) of section 92 of the Government of India Act, 1935, the Governor of Orissa is pleased to direct that the Destructive Insects and Pests (Amendment) Act, 1938 (VI of 1938) and the Destructive Insects and Pests (Amendment) Act, 1939 (III of 1939), shall apply to all the partially-excluded areas of the Province of Orissa specified in Part II of the Schedule to the Government of India (Excluded and Partially Excluded Areas) Order, 1936, except Angul and the Khondmals.

By order of the Governor,

R. P. WARD,

*Secretary to Government.*

## COMMERCE AND LABOUR DEPARTMENT.

## NOTIFICATION.

*The 7th January 1942.*

**No. 48-Com.**—In exercise of the powers conferred by sub-sections (5) and (6) of section 10 of the Factories Act 1934 (XXV of 1934), the Governor of Orissa is pleased to direct that the following further amendment shall be made in the notification of the Government of Orissa No. 4703/1F-20/39-Com., dated the 8th July 1939, namely :—

## AMENDMENT.

In column 2 of the Schedule to the said notification after the entry "Shree Mongola Rice Mill, Charampa", against the entry "The Subdivisional Officer, Balasore Sadr" in column 1, the entry "Shree Lakhi Narayan Rice Mill, Bahanagabazar" shall be added.

By order of the Governor,

W. W. DALZIEL,

*Secretary to Government.*

## PUBLIC WORKS DEPARTMENT.

## NOTIFICATION.

*The 3rd January 1942.*

**No. 79-T.**—In exercise of the powers conferred by section 2 of the Indian Tolls Act 1851 (VIII of 1851), read with sub-section (1) of section 14 of the Madras Motor Vehicles Taxation Act, 1931 (Madras Act III of 1931), the Governor of Orissa is pleased to direct that with effect from 1st of January 1942 the following amendments shall be made in the notification of the Government of Orissa in the Public Works Department, No. 8773-T., dated the 6th August 1940, namely :—

## AMENDMENTS.

1. In clauses (a) and (b) of the said notification after the word "toll gates" the words "or attached check gates" shall be inserted.

2. For Annexures I and II to the said notification the following Annexures shall be substituted, namely :—

## ANNEXURE I.

[See clause (a) above.]

*List of toll gates and check gates.*

Name of road.	Name of toll gate.	Number and location of check gate or gates, if any.
1. Borigumma-Bastar Frontier Road.	Kotpad	... Nil.
2. Jeypore-Central Provinces Road.	Kundai	... Nil.
3. Pappadahandy-Mydalpur Road	Mydalpur	... Two check gates, namely— (i) at 6M.-3F. of Pappadahandy-Mydalpur Road. (ii) at 10M.-3F. of Pappadahandy-Mydalpur Road.
4. Itikivalasa-Jeypore Road...	Sunki	... Nil.

Name of road.	Name of toll gate.	Number and location of check gate or gates, if any.
5. Vizagapatam-Jeypore Road	Chattuva ...	One check gate at the junction of Vizagapatam-Jeypore and Sembli-guda-Handiput Roads.
6. Parvatipur-Gunupur Road	Vikrampur ...	Two check gates, namely— (i) at 1M.-3F. on Gunupur-Bissamcuttack Road. (ii) at Gotlabhadra on the Parvatipur-Gunupur Road
7. Parvatipur-Central Province Road.	Kusa ...	Nil.
8. Parvatipur-Koraput Road	Alamanda ...	Nil.
9. Parvatipur-Central Province Road.	Ambodala ...	Nil.
10. Komatlapeta-Kalyanasingpur Road.	Kalyanasingpur	Two check gates, namely— (i) at 9M.-3F.-150Ft. of Komatlapeta-Kalyanasingpur Road. (ii) at 20M.-4F. of Komatlapeta-Kalyanasingpur Road.
11. Umercote-Jhorigan-Raipur Road.	Mohara ...	Nil.
12. Malkanagiri-Motu Road ...	Motu ...	Nil.
13. Koraput-Rayaghada Road	Gumma ...	Nil.

*Note.*—Vehicles and pack animals paying toll at a toll gate shall not be required to pay toll at the check gate attached to such gate for the same journey and *vice versa*.

## ANNEXURE II.

[See clause (c) above.]

Designation of persons in charge of collection at the toll gates	Name of the toll gate.	Name of road in which the toll gate is situated.	Location of check gate.	District in which the toll gate is situated.
Executive Engineer, Koraput Division or any person authorised by him in this behalf.	Kotpad.	Borigumma-Bastar Frontier Road.	Nil	... Koraput.
Collector of Koraput or any person authorised by him in this behalf.	Kundai.	Jeypore-Central Provinces Road Umerkote-Kundai).	Nil	... Ditto.
Executive Engineer, Koraput Division or any person authorised by him in this behalf.	Mydalpur	Pappadahandy-Mydalpur Road.	(i) At 6M.-3F. of Pappadahandy-Mydalpur Road. (ii) At 10M.-3F. of Pappadahandy Mydalpur Road.	Ditto.
Executive Engineer, Koraput Division or any person authorised by him in this behalf.	Sunki. ...	Itikivalasa-Jeypore Road.	Nil	... Ditto.
Ditto ...	Chattuva	Vizagapatam-Jeypur Road.	At the junction of Vizagapatam-Jeypore and Sembli-guda-Handiput Road.	Ditto.

Designation of persons in charge of collection at the toll gates.	Name of the toll gate.	Name of road in which the toll gate is situated.	Location of check gate.	District in which the toll gate is situated
Executive Engineer, Koraput Division or any person authorised by him in this behalf.	Vikrampur.	Parvatipur Gunupur Road.	(i) At 1M.-3F. on Gunupur Bissamcuttack Road. (ii) At Gotlabhadra on the Parvatipur-Gunupur Road.	Koraput ...
Ditto ...	Kusa ...	Parvatipur-Central Province Road.	Nil	... Ditto.
Ditto ...	Alamanda ..	Parvatipur-Koraput Road.	Nil	... Ditto.
Ditto ...	Ambodala ...	Parvatipur-Central Provinces Road.	Nil	... Ditto.
Ditto ...	Kalyanasingpur.	Komatlapeta-Kalyanasingpur Road.	(i) At 9M.-3F. 150 Ft. of Komatlapeta-Kalyanasingpur Road. (ii) At 20 M.-4 F. of Komatlapeta-Kalyanasingpur Road.	Ditto.
Collector of Koraput or any person authorised by him in this behalf.	Mohara. ...	Umercote-Jhorigam-Raipur Road.	Nil	... Ditto.
Ditto ...	Motu ...	Malakngiri-Motu Road.	Nil	... Ditto.
Executive Engineer, Koraput Division or any person authorised by him in this behalf.	Gumma ...	Koraput-Rayghada Road.	Nil	... Ditto.

By order of the Governor,  
S. K. ROY,  
Secretary to Government.

OFFICE OF THE REVENUE  
COMMISSIONER.

NOTIFICATION.

The 2nd/3rd January 1942.

No. 13—XII-168/41-La.—In exercise of the powers delegated under section 5 of the Madras Survey and Boundary Act, 1923 (Madras Act VIII of 1923), the Revenue Commissioner of Orissa hereby directs the survey, under the provision of the said Act of the boundaries common to the Government land and the adjoining estate lands described below in the zamindari village of Kampunuagam in Berhampur taluq of

Ganjam district acquired for excavation of a drinking water well in the said village:—

Name of the village—Kampunuagam.

S. No.	Extent.	Description.
83/5 part ...	0.01 ...	Dry (Zamindari jeroyiti).
83/7 part ..	0.01 ...	Dry (Zamindari jeroyiti).

E. R. WOOD,  
Revenue Commissioner, Orissa.

## NOTIFICATIONS.

*The 2nd January 1942.*

It is hereby notified in accordance with instruction 7 of the Board's Instructions under rules 7 to 12 of the Government of India Mining Rules, published with their resolution in the Department of Commerce and Industry No. 7552-7581.121, dated the 15th September 1913, as subsequently amended, that the Certificate of Approval granted to Messrs. Bhopatram Mahabir Prasad by the Government of Orissa in respect of all minerals for the Province of Orissa for the year 1939, as per their notification No. 3193-R., dated the 26th July 1939, has been renewed for the district of Sambalpur only for the year 1942.

This renewed certificate will expire at midnight of the 31st December 1942.

*The 2nd January 1942.*

It is hereby notified in accordance with instruction 7 of the Board's Instructions under rules 7 to 12 of the Government of India Mining Rules, published with their resolution in the Department of Commerce and Industry No. 7552-7581.121, dated the 15th September 1913, as subsequently amended, that the Certificate of Approval granted to the Tata Iron and Steel Co., Ltd., by Government of Orissa as per their notification No. 3864—IIW-24-40-R., dated the 28th August 1940, has been renewed with effect from the 1st January 1942.

This renewed certificate will expire at midnight of the 31st December 1942.

N. K. GHOSH,

*Deputy Commissioner, Sambalpur.*

*Finance Statement of Central Co-operative Banks*  
**LIABILITIES AND QUASI-LIABILITIES.**

PART

Name of Bank.	Outside the movement.				Within the movement.				
	Deposits—Fixed, Current, Recurring, Provident Fund or Savings Bank, by non-members or by members in an individual capacity.	Debentures.	Drawn portion of cash credit from outside banks, e.g., Imperial Bank of India.	Other items, e.g., loans from Government and outside persons.	Fixed deposits or loans received from Societies or Central Banks or Provincial Bank.	Drawn portion of cash credit with the Provincial Bank.	Savings Bank or current accounts held in favour of Societies or Central Banks.	Reserve Fund of the Bank itself.	Paid-up share capital.
	1	2	3	4	5	6	7	8	9
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Orissa Provincial Co-operative Land Mortgage Bank, Ltd.	..	..	..	75,000	..	..	..	895	58,656
2. Cuttack Central Co-operative Bank, Ltd.	3,71,250	..	..	40,016	4,147	..	3,472	21,800	67,670
3. Banki-Dompara Central Co-operative Union, Ltd.	1,13,201	..	..	44,132	38,444	..	7,822	41,449	64,960
4. Kujang Central Co-operative Union, Ltd.	1,24,840	..	..	43,602	10,320	..	2,102	3,226	32,110
5. Kendrapara Central Co-operative Bank, Ltd.	1,55,777	..	..	42,711	2,597	..	265	8,538	26,984
6. Jajpur Central Co-operative Bank, Ltd.	1,80,276	..	..	25,970	12,275	..	2,734	9,635	42,105
7. Angul Central Co-operative Banking Union, Ltd.	1,19,430	..	..	26,884	4,469	..	10,425	34,100	34,110
8. Puri Central Co-operative Bank, Ltd.	1,22,161	..	..	19,864	759	..	310	12,070	32,090
9. Khurda Central Co-operative Bank, Ltd.	1,58,003	..	..	..	8,632	..	9,150	30,812	60,768
10. Nimapara Central Co-operative Union, Ltd.	16,349	..	..	76,903	1,445	..	132	3,767	19,360
11. Balasore Central Co-operative Bank, Ltd.	6,30,941	..	..	964	16,091	..	502	50,149	66,510
12. Bhadrak Central Co-operative Bank, Ltd.	1,53,202	..	..	91,349	2,719	..	1,323	24,266	46,700
13. Sambalpur Central Co-operative Bank, Ltd.	59,008	..	..	10,862	..	..	2,039	13,310	16,043
14. Bargarh Central Co-operative Bank, Ltd.	34,431	..	..	14,458	7,945	..	..	23,478	24,377
15. Berhampur Central Co-operative Bank, Ltd.	8,85,861	..	..	..	1,24,608	..	..	23,679	84,534
16. Aska Central Co-operative Bank, Ltd.	4,05,861	..	..	..	69,837	..	9,647	35,172	1,17,353
Total ..	35,31,687	..	..	5,11,815	3,04,023	..	49,928	3,41,836	7,84,187

and Unions of Orissa for the quarter ending the 30th September 1941.

I.

## ASSETS AND QUASI-ASSETS.

Name of Bank.	Within the movement—concl.			Total liabilities (total of columns 1 to 10).	Outside the movement.						
	Other items (e.g., outstanding charges, interest, Building Fund, Sinking Fund, Bad Debt Fund, etc.).	Undrawn liabilities, e.g., cash credit accounts, guaranteed by the Provincial Bank to Central Banks and by Central Banks to other Central Banks or to Societies.			Cash in hand and in outside banks.	Government paper (market value).			Post Office Savings Bank deposits.	Post Office Cash Certificates.	Other investments of a liquid nature in outside concerns.
		To cover deposits.	For loan transactions.			Purchased out of General Funds (unencumbered portion).	Pledged as cover for cash credit (encumbered portion).	Purchased out of Reserve Fund.			
	10	11	12	13	14	15(a)	15(b)	15(c)	16(a)	16(b)	17
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Orissa Provincial Co-operative Land Mortgage Bank, Ltd.	2,916	..	..	1,37,376	52,67	..	..	809	..	..	..
2. Cuttack Central Co-operative Bank, Ltd.	64,171	..	5,691	5,71,926	7,948	..	..	..	16,503	5,000	4,500
3. Banki-Dompura Central Co-operative Union, Ltd.	20,800	..	10	2,20,904	12,814	..	6,800	4,100	1,000	..	9,623
4. Kujang Central Co-operative Union, Ltd.	6,560	..	..	2,23,178	11,714	..	..	..	9,499	..	6,843
5. Kendrapara Central Co-operative Bank, Ltd.	49,375	..	..	2,86,147	3,129	..	..	..	9,596	610	500
6. Jajpur Central Co-operative Bank, Ltd.	26,175	..	..	2,99,170	14,552	..	..	..	4,928	..	..
7. Angul Central Co-operative Banking Union, Ltd.	53,437	..	..	2,82,854	30,927	..	..	..	7,101	10,747	4,500
8. Puri Central Co-operative Bank, Ltd.	16,995	..	..	2,04,219	671	..	..	..	7,016	1,823	4,766
9. Khurda Central Co-operative Bank, Ltd.	18,849	..	..	2,93,084	19,697	..	..	..	10,158	6,429	12,491
10. Nimapara Central Co-operative Union, Ltd.	7,851	..	..	1,24,530	2	..	..	..	9,414	8,796	2,951
11. Balasore Central Co-operative Bank, Ltd.	71,951	..	..	8,37,111	26,707	..	..	..	10,147	..	20,990
12. Bhadrak Central Co-operative Bank, Ltd.	69,038	..	..	3,82,593	12,781	..	..	..	10,141	..	500
13. Sambalpur Central Co-operative Bank, Ltd.	18,812	..	..	1,20,193	3,011	..	..	..	3,760	1,260	..
14. Bargarh Central Co-operative Bank, Ltd.	20,110	..	..	1,24,799	226	..	..	6,000	4,146	1,150	..
15. Berhampur Central Co-operative Bank, Ltd.	86,765	19,730	..	11,57,550	42,787	80,0	1,61,500	..	190	5,000	1,622
16. Aska Central Co-operative Bank, Ltd.	1,11,698	25,010	..	7,49,468	29,661	..	58,975	..	9,401	..	15,667
Total	5,90,051	44,730	5,701	61,13,432	2,09,618	60,000	2,27,275	10,909	1,22,443	40,354	84,922

*Finance Statement of Central Co-operative Banks.*  
ASSETS AND QUASI-ASSETS. PART

Name of Bank.	Outside the movement— concl.		Within the movement.						
	Undrawn balances of cash credit with Presidency or Joint Stock Banks.	Undrawn balance of cash credit with Provincial Bank.	Loans to Agricultural Societies.	Loans to non-Agricultural Societies.	Loans or deposits due to the Central Banks by the Provincial Bank or other Central Banks.	Loans and deposits due to the Provincial Bank by Central Banks.	Uncalled share capital.	Unpaid share capital.	Guaranteed share capital.
	18	19	20	21	22	23	24	25	26
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Orissa Provincial Co-operative Land Mortgage Bank.	..	..	90,509	..	..	..	68,800	..	..
2. Cuttack Central Co-operative Bank, Ltd.	..	..	4,51,552	6,116	..	..	27,870	22	..
3. Banki-Dompara Central Co-operative Union, Ltd.	..	..	2,44,414	2,418	..	..	..	..	..
4. Kujang Central Co-operative Union, Ltd.	..	..	1,63,621	667	..	..	..	..	..
5. Kendrapara Central Co-operative Bank, Ltd.	..	..	1,86,583	..	..	..	6,746	..	..
6. Jajpur Central Co-operative Bank, Ltd.	..	..	2,03,895	7,320	..	..	4,870	4,450	..
7. Angul Central Co-operative Banking Union, Ltd.	..	..	2,07,657	2,491	..	..	..	7,991	..
8. Puri Central Co-operative Bank, Ltd.	..	..	1,14,651	17,972	..	..	4,886	2,859	..
9. Khurda Central Co-operative Bank, Ltd.	..	..	1,57,733	20,960	..	..	..	4,082	..
10. Nimapara Central Co-operative Union, Ltd.	..	..	86,176	2,575	..	..	..	..	..
11. Balasore Central Co-operative Bank, Ltd.	..	..	5,53,974	..	9,819	..	40,140	..	..
12. Bhadrak Central Co-operative Bank, Ltd.	..	..	2,64,413	167	..	..	1,280	..	..
13. Sambalpur Central Co-operative Bank, Ltd.	..	..	71,293	7,925	..	..	22,983	11,763	..
14. Bargarh Central Co-operative Bank, Ltd.	..	..	72,567	5,534	..	..	7,380	6,063	..
15. Berhampur Central Co-operative Bank, Ltd.	1,04,920	70,000	4,91,679	3,322	2,73,679	..	15,216	..	..
16. Aska Central Co-operative Bank, Ltd.	44,500	25,000	5,14,647	3,637	35,172	..	60,400	22,247	..
Total ..	1,49,430	95,000	33,60,414	90,013	3,18,660	..	2,50,071	50,482	..

and Unions of Orissa for the quarter ending the 30th September 1941.

I—concl'd.

Name of Bank.	Within the movement—concl'd.						Remarks.
	Other investments inside the movement.	Total assets.	Net profit of last year.	Rates of interest on which money is usually—		Last dividend declared.	
				Borrowed.	Lent.		
	27	28	29	30	31	32	33
	Rs.	Rs.	Rs.				
1. Orissa Provincial Co-operative Land Mortgage Bank, Ltd.	1,576	1,4,572	4,037	3½%	7%	1%	
2. Cuttack Central Co-operative Bank, Ltd.	1,25,042	5,96,661	26,185	2 and 5%	0½%	...	
3. Banki-Dompara Central Co-operative Union, Ltd.	59,173	3,40,361	1,506	8½%	7½%	3½%	
4. Kujang Central Co-operative Union, Ltd.	39,165	2,31,500	16,033	2%	6½%	9½%	
5. Kondrapara Central Co-operative Bank, Ltd.	6,280	2,01,103	7,753	3%	6½%	...	
6. Jajpur Central Co-operative Bank, Ltd.	53,582	2,88,556	6,555	3% to 6%	6½% and 7½%	...	
7. Angul Central Co-operative Banking Union, Ltd.	49,912	3,13,633	1,465	8½%	6½%	...	
8. Puri Central Co-operative Bank, Ltd.	23,864	1,76,262	...	...	6½% and 7½%	...	
9. Khurda Central Co-operative Bank, Ltd.	57,182	2,93,555	...	8½%	6½%	...	
10. Nimapara Central Co-operative Union, Ltd.	20,600	1,89,574	11,025	3% to 4½%	7%	9½%	
11. Balasore Central Co-operative Bank, Ltd.	1,84,298	8,05,954	26,164	6½% and 7½%	3%	...	
12. Bhadrak Central Co-operative Bank, Ltd.	83,317	3,71,959	8,323	2% to 4%	3½% and 6½%	...	
13. Sambalpur Central Co-operative Bank, Ltd.	24,348	1,11,540	...	2% to 3½%	6½% and 20%	...	
14. Bargarh Central Co-operative Bank, Ltd.	82,200	1,22,123	...	3½% and 5%	7½% and 10%	...	
15. Berhampur Central Co-operative Bank, Ltd.	93,376	11,58,096	12,810	4%	7½%	5% 4%	Individuals. Societies.
16. Aska Central Co-operative Bank, Ltd.	92,576	7,59,756	10,634	1% to 5%	5% to 7½%	5% 3%	Individuals. Societies.
Total ..	10,13,551	61,23,568	1,34,139	...	...	...	

*Financial Statement of Central Co-operative Banks and Unions of Orissa*

**PART**

Name of Bank.	Deposits and debentures of the kind dealt with in columns 1 and 2 of Part I—contd.						Other deposits and debentures falling due—contd.		
	On current Account.	On Savings Bank Account.	Recurring and Provident Fund deposits.		Deposits for not more than three months.	Amount matured but not claimed.	In twelve months from commencement of present quarter (i.e., of quarter in which this return is submitted).		In next twelve months.
			Matured for payment.	Not matured.			In the next thirty days.	In the next eleven months.	
	1	2	3(a)	3(b)	4	5	6	7	8
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Orissa Provincial Co-operative Land Mortgage Bank, Ltd.	...	...	...	...	...	...	...	...	...
2. Cuttack Central Co-operative Bank, Ltd.	...	20,816	...	19,019	...	3,09,853	...	6,758	490
3. Banki-Dompura Central Co-operative Union, Ltd.	...	5,955	476	8,513	...	...	...	30,160	30,367
4. Kujang Central Co-operative Union, Ltd.	...	7,448	...	5,037	...	70,840	...	1,304	29,770
5. Kendrapara Central Co-operative Bank, Ltd.	...	1,025	780	504	...	1,44,002	...	8,669	...
6. Jaipur Central Co-operative Bank, Ltd.	...	3,956	894	6,154	...	1,67,609	...	...	...
7. Angul Central Co-operative Banking Union, Ltd.	...	1,186	159	4,838	...	9,300	...	10,200	23,483
8. Puri Central Co-operative Bank, Ltd.	...	11,597	436	2,610	...	1,07,518	...	...	...
9. Khurda Central Co-operative Bank, Ltd.	...	14,002	...	15,470	...	67,886	...	69,820	1,526
10. Nimapara Central Co-operative Union, Ltd.	...	234	...	...	...	13,741	...	2,324	...
11. Palasore Central Co-operative Bank, Ltd.	...	4,988	3,256	7,017	...	6,15,635	...	...	...
12. Bhadrak Central Co-operative Bank, Ltd.	...	3,884	1,452	8,209	...	1,36,655	...	...	...
13. Sambalpur Central Co-operative Bank, Ltd.	...	2,246	...	1,383	...	55,469	...	...	...
14. Bargarh Central Co-operative Bank, Ltd.	...	663	...	2,807	...	30,861	...	...	...
15. Berhampur Central Co-operative Bank, Ltd.	2,44,193	62,186	...	9,728	...	3,750	3,800	2,92,578	63,160
16. Aska Central Co-operative Bank, Ltd.	12,952	11,389	...	13,562	...	7,375	2,956	18,954	43,704
<b>Total</b>	<b>2,57,125</b>	<b>1,46,633</b>	<b>7,454</b>	<b>1,05,240</b>	<b>...</b>	<b>17,45,333</b>	<b>6,736</b>	<b>6,07,072</b>	<b>1,52,450</b>

for the quarter ending the 30th September 1941.

## II.

Name of Bank.	Deposits and debentures of the kind dealt with in columns 1 and 2 of Part I—concl'd.				Repayment of loans by societies.			Remarks.
	Other deposits and debentures falling due—concl'd.		Amount of loans outstanding against societies (columns 20 and 21 of Part I).	Of the sum mentioned in column 11, the amount overdue from societies.	Estimated.		Actuals in twelve months preceding the present quarter.	
	In twelve months following.	In subsequent years.			In twelve months from the commencement of the present quarter.	In next twelve months.		
	9	10	11	12	13	14	15	16
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	
1. Orissa Provincial Co-operative Land Mortgage Bank, Ltd.	...	...	90,639	57	8,345	8,316	2,673	
2. Cuttack Central Co-operative Bank, Ltd.	2,009	2,605	4,37,668	4,30,562	50,000	40,000	42,734	
3. Banki-Dompura Central Co-operative Union, Ltd.	23,425	10,300	2,45,832	2,46,642	60,000	70,000	38,656	
4. Kujang Central Co-operative Union, Ltd.	...	1,482	1,64,288	1,64,288	30,000	30,000	28,334	
5. Kendrapara Central Co-operative Bank, Ltd.	...	337	1,86,638	1,81,733	18,000	20,000	15,692	
6. Jajpur Central Co-operative Bank, Ltd.	...	1,633	2,16,124	2,08,793	32,000	25,000	22,866	
7. Angul Central Co-operative Banking Union, Ltd.	23,423	46,910	2,10,148	2,06,317	16,000	16,000	34,489	
8. Puri Central Co-operative Bank, Ltd.	...	...	1,32,623	1,32,623	3,950	4,000	11,836	
9. Khurda Central Co-operative Bank, Ltd.	1,100	2,939	1,87,698	1,82,040	30,000	25,000	31,303	
10. Nimapara Central Co-operative Union, Ltd.	...	50	88,751	88,760	15,000	13,000	0,514	
11. Balasore Central Co-operative Bank, Ltd.	...	...	5,53,974	5,53,974	1,00,000	80,000	1,37,633	
12. Bhadrak Central Co-operative Bank, Ltd.	...	3,002	2,64,620	2,64,620	25,000	25,000	20,519	
13. Sambalpur Central Co-operative Bank, Ltd.	...	...	79,278	79,218	12,000	12,000	7,423	
14. Bargarh Central Co-operative Bank, Ltd.	...	...	78,101	69,499	17,000	16,000	16,159	
15. Berhampur Central Co-operative Bank, Ltd.	93,550	55,734	4,25,001	86,248	2,68,447	67,181	3,46,664	
16. Aska Central Co-operative Bank, Ltd.	1,98,667	26,392	5,18,284	3,41,947	2,00,000	1,50,000	1,65,987	
Total	3,42,174	1,91,284	39,50,427	32,36,811	8,85,742	6,01,626	9,34,650	

## PART III.

Statement showing the liabilities falling due in the next four quarters and the estimated repayment of loans by societies.

Name of Bank.	Portion of Deposits or Debentures of the kind dealt with in columns 1 and 2 of Part I falling due in each quarter in twelve months from commencement of present quarter (6th and 7th columns of Part II).				Unpaid matured deposits.	Repayments of loans by societies estimated in each quarter in twelve months from commencement of present quarter (column 13 of Part II).			
	I Quarter.	II Quarter.	III Quarter.	IV Quarter.		I Quarter.	II Quarter.	III Quarter.	IV Quarter.
	1	2	3	4	5	6	7	8	9
	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.	Rs.
1. Orissa Provincial Co-operative Land Mortgage Bank, Ltd.	...	...	...	..	...	2,615	4,819	347	1,164
2. Cuttack Central Co-operative Bank, Ltd.	...	...	6,758	...	3,00,653	5,000	5,000	23,000	20,000
3. Banki-Dompara Central Co-operative Union, Ltd.	2,407	...	13,178	20,580	...	19,000	15,000	25,000	10,000
4. Kujang Central Co-operative Union, Ltd.	1,304	...	...	...	79,849	12,000	9,000	8,000	1,000
5. Kendrapara Central Co-operative Bank, Ltd.	...	8,069	...	...	1,52,671	2,423	2,000	5,500	8,077
6. Jajpur Central Co-operative Bank, Ltd.	...	...	...	...	1,67,609	1,537	2,000	10,000	13,443
7. Angul Central Co-operative Banking Union, Ltd.	...	...	10,200	...	9,300	2,600	2,600	2,600	8,200
8. Puri Central Co-operative Bank, Ltd.	...	...	...	...	1,07,518	1,050	500	800	1,000
9. Khurda Central Co-operative Bank, Ltd.	...	50,820	...	...	63,866	19,356	4,000	3,044	3,000
10. Nimapara Central Co-operative Union, Ltd.	...	...	2,324	...	13,741	2,085	3,000	3,915	6,000
11. Balasore Central Co-operative Bank, Ltd.	...	...	...	...	6,15,685	16,083	20,000	30,000	33,911
12. Bhadrak Central Co-operative Bank, Ltd.	...	...	...	...	1,38,107	2,000	9,000	12,000	2,000
13. Sambalpur Central Co-operative Bank, Ltd.	...	...	...	...	53,469	6,000	2,000	2,000	2,000
14. Bargarh Central Co-operative Bank, Ltd.	...	...	...	...	30,861	1,000	5,000	7,000	4,000
15. Berhampur Central Co-operative Bank, Ltd.	17,676	39,675	1,22,600	1,16,525	3,750	72,932	1,01,074	76,476	17,965
16. Aska Central Co-operative Bank, Ltd.	22,477	22,400	9,363	27,650	...	35,000	50,000	1,00,000	15,000
Total ..	44,003	1,30,564	1,64,426	1,74,755	17,48,079	1,91,707	2,34,993	3,07,282	1,51,760

CUTTACK :  
The 8th December 1941.

S. C. ROY,  
Deputy Registrar, Co-operative Societies, Orissa.